## Annexure - 9

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 09/09/2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

		No. creditor	SI. Name of
Z	Date of receipt	No. creditor claim received	SI. Name of Details of the
NE NE	Date of Amount receipt claimed		
2	Amount of claim admitted		
2	Nature of claim		
NE.	Amount covered by security interest	Details of the claim are admitted	
NE.	Date of Amount Amount of Nature of Amount covered Amount covered by the receipt claimed claim claim by guarantee related admitted security interest party?		aim are admitted
2	Whether a related party?		
¥.	claim	contingent	Amount of
2	dues that not may be set admitted off	any mutual	Amount of
Z.	not admitted	of claim	Amount
1	verification	t any mutual of claim claim under	Amount of Amount of Amount Amount of Remarks
ZE		if any	Remarks,

Jitender Kothari

Interim Resolution Professional of Lakhari Resources Private Limited-In CIRP

Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

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